

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

## ORDER

No. 1605 Dated : 03-03-2018

As recommended by the Hon'ble Committee for High Court Staff and approved by the Hon'ble Chief Justice, the Orderlies namely Raj Kumar- I, Ramesh Kumar – I, Rattan Chand are hereby promoted to the posts of Jamadars (Grade-I) in their own pay and grade against the available vacancies.

By order;

(Sanjay Chhar)  
Registrar General

No: 60322-33/NG Dated 03.03-2018

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K
2. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan
4. Secretary to Hon'ble Mr. Justice M. K. Hanjura  
...for placing before His Lordship for kind information.
5. Registrar Vigilance, High Court of J&K, Jammu
6. Registrar Judicial, High Court wing, Jammu/Srinagar
7. Central Project Coordinator, e-Courts, High Court of J&K, Jammu with the request to upload the same on the website.
8. Chief Accounts Officer, High Court Main wing, Jammu
9. Accounts Officer, High Court wing Jammu/Srinagar  
....for information and necessary action
10. Shri \_\_\_\_\_, Jamadar, High Court wing, Jammu  
...for information and necessary compliance.

Registrar General